

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir. However, the news item has not correctly reported the statements made by the Chief Commissioner of Income tax, Madras. Further, the contribution of the private sector companies to the total corporation tax revenues is quite significant and a number of large companies in the private sector pay substantial tax.

(b) to (d) In view of the reply of part (a), question does not arise.

221 *Chemicals*
Import of Paraxylene, PTA and DMT under OGL

2488. SHRI MADAN LAL KHURANA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to bring import of paraxylene, PTA and DMT under Open General Licence (OGL) to check the monopoly of big business houses;

(b) if so, the details thereof;

(c) the number of other such items on which big business houses have the monopoly and the steps taken to bring all such item under the OGL; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d) Paraxylene is already under OGL. PTA and DMT are in the Limited Permissible List and can be imported against REP Licences/Exim Scripts. However, review of Import-Export Policy is continuous process and necessary corrective measures are taken, as and when the situation so warrants, after taking into consideration all the relevant factors and keeping in view the needs of the economy. The changes in the policy, as and when made, are notified in the Gazette of India.

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Setting up of District level offices of NABARD

2489. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of FINANCE be pleased to state :

(a) the places where the NABARD has set up district level offices in the country; State-wise;

(b) the objectives to be achieved through these district level offices;

(c) whether there is any proposal to open more district level offices of NABARD in the current year; and

(d) if so, the names of such districts state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) By the end of March, 1991 the National Bank for Agriculture & Rural Development (NABARD) has set up 114 District Offices. The State-wise details of District Offices is given in the attached statement I.

(b) The District Offices of NABARD will co-ordinate the agricultural and rural development activities of various rural credit agencies and keep liaison with concerned District Development Departments of the State Governments.

(c) and (d) NABARD has reported that during the current year 1991-92 it proposed to set up 80 to 85 more District Offices. Remaining Districts in the country will be covered in subsequent years in a phased manner. A tentative list of the District Offices (State-wise) identified so far to be opened during 1991-92 is set out in the attached statement II.

Statement I

Name of the State	Name of the District
Gujarat	1. Kutchh (Bhuj) 2. Junagarh 3. Sabarkantha 4. Bharuch 5. Surendranagar